employees of all the defence installations in the country to go on one day token strike on the 30th June, 1953?

(b) What are those defence installations where the employees went on token strike?

The Minister of Defence Organisa-. tion (Shri Tyagi): (a) Yes.

(b) A statement showing the names of the installations has been laid on the Table of the House. [See Appendix II. annexure No. 59]

जमायतुल इस्लाम

* ४६० भी रधुनाथ सिंह : क्या गृह-कार्य मंत्री यह बतलाने की क्रुपा करेंगे कि :

(क) क्या भारत में जमयातुल इस्लाम नामक कोई संस्था है ;

(ख) यदि हां, तो क्या देश के समस्त बड़े बड़े शहरों में इसकी शाखाएं हैं; तथा

(ग) क्या यह सत्य है कि इस संस्या के सदस्य भारतीय राशन दुकानों से अपना राशन नहीं लेते क्योंकि यह एक ऐसी सरकार डारा वितरित किया जा रहा है जिसमें उनको विश्वास नहीं हैं ?

The Minister of Home Affairs and States (Dr. Katju): (a) Yes.

(b) The Jamait has its branches in many big cities.

(c) Government have po information on this point.

FIRE BRIGADES

•461. Shri S. C. Samanta: (a) Will the Minister of Defence be pleased to state how many new fire brigades for Defence Services have been set up since 1948 yearwise?

(b) What new types of fire-fighting equipment have been introduced?

(c) How many persons are undergoing training in the Fire-fighting Training Centre at present? (d) Have any trained personnel been sent abroad for further practical experience and knowledge?

The Deputy Minister of Defence (Sardar Majithia): (a) The following New Fire Brigades have been set up in the three Services since 1948 —

1948		9
1949		7
1950		16
1951		14
1952		7
1953		14
	Total	67

(b) A Statement is laid on the Table of the House. [See Appendix II, annexure No. 60.]

(c) None at present, as the Centre is having its break between two courses.

(d) A Flight Lieutenant and two senior Non-Commissioned Officers from the Indian Air Force were sent to U.K. for training at the Royal Airforce School of Fire Fighting, in 1949.

UNESCO COUPONS SCHEME

462. Shri S. C. Samanta: Will the Minister of **Education** be pleased to state:

(a) whether book-sellers, and other businessmen dealing with books, scientific apparatus and education and scientific films, are allowed the benefit of UNESCO coupons;

(b) whether the UNESCO coupons received up-to-date by India have been exhausted; and

(c) if not, the balance on hand *it* present?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) No.

(b) No.

(c) The balance on hand as on the 1st August, 1953, was as follows:---

- \$ 22,180.00 coupons for books and publications;
- \$ 36,775.75 coupons for scientific material and equipment; and
- \$ 7,374.25 coupons for educational and scientific films.

COMMITTEE FOR LEGAL REFORMS

***463.** Shri Gidwani: Will the Minister of Law be pleased to state whether Government intend to appoint any Committee for legal reform in the country to make the existing legal procedure simple, cheaper and less dilatory?

The Minister of Law and Minority Affairs (Shri Biswas): There is no proposal, at present, to appoint any Committee for the purpose mentioned. However, Government have already undertaken an examination of the question of reforming the judicial system so as to make the procedure simple, cheaper and less dilatory.

PARTITION SUB-COMMITTEE'S REPORT ON ANDHRA STATE

*464. Shri Eswara Reddy; Will the Minister of Home Affairs be pleased to state:

(a) whether the Government of India have received the Report of the Partition Sub-Committee on Andhra State set up by the Government of Madras:

(b) if so, whether a copy of the same will be laid on the Table of the House;

(c) if not, when Government expect to receive the Report; and

(d) the terms of reference of the Committee?

The Minister of Home Affairs and States (Dr. Katju): (a) to (d). The Government have received no such report from the Madras Government and do not expect to receive it.

LINGUISTIC STATES

*465. Shri Eswara Reddy: Will the Minister of Home Affairs be pleased to state:

(a) whether Government have constituted the High Power Committee for Linguistic States indicated by the Prime Minister in his speech at Sholapur recently:

(b) the personnel of this Committee; and

(c) its terms of reference?

The Deputy Minister of Home Affairs (Shri Datar): (a) to (c). I would invite attention to the speech made by the Prime Minister in the House on the 6th August 1953. I have nothing to add to it.

INDUSTRIAL FINANCE CORPORATION

*466. Shri M. S. Gurupadaswamy: Will the Minister of Finance be pleased to state:

(a) the total amount of loans sanctioned by the Industrial Finance Corporation since January, 1953; and

(b) the concerns to which these loans have been granted?

The Deputy Minister of Finance (Shri A. C. Guha): (a) and (b). During the period from 1st January 1953 to the 30th June 1953 the Corporation sanctioned loans aggregating Rs. 74 lakhs to following six concerns:—

- (1) Sundatta Cotton-seed Utilisation Ltd.
- (2) Dewan Bahadur Ramgopal Mills Ltd.
- Gourepore Electric Supply Company Ltd.
- (4) Kirloskar Electric Company Ltd.
- (5) Bangasri Cotton Mills Ltd.
- (6) Cosmos India Rubber Works Ltd.